NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER: TCP/87/2016

NAME OF THE PETITIONER(S): K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S): M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION
REPRESENTATION BY WHOM

THRITAMBA

Counter

Representation By WHOM

Counter

Coun

<u>ORDER</u>

Counsels for both the parties are present. Matter may be put up along with TCP/75/2016. Put up on 14.12.2017 at 10.30 A.M.

←寒し┴ MEMBER (JUDICIAL)

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